

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-868(ND)2018

COARM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019**

**NAME OF THE COMPANY: M/s. Propertree Real Estate Solution Pvt. Ltd.
V/s. M/s. Unibera Developers Pvt. Ltd.**


SECTION: 9 of IBC, 2016

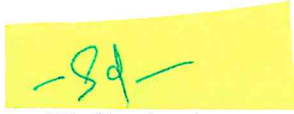
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Akshay Goel, Advocate

ORDER

No time left in view of the constitution of the Special Bench. Renotify this case on 15th January, 2020.


**(L.N. Gupta)
Member (T)**


**(Ina Malhotra)
Member (J)**